

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO. 2148  
TO BE ANSWERED ON 15.03.2022**

**JOURNALIST WELFARE SCHEME**

**2148. SHRI CHANDRA SEKHAR BELLANA:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- a) whether the Government has commissioned any study for reviewing the existing guidelines of Journalists Welfare Scheme under Prasar Bharati;
- b) if so, the details thereof; and
- c) the details of the major findings and recommendations of the said report?

**ANSWER**

**THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF  
YOUTH AFFAIRS AND SPORTS  
(SHRI ANURAG SINGH THAKUR)**

**(a) to (b) The Government constituted a Committee on 2<sup>nd</sup> September, 2021 under the Chairmanship of Shri Ashok Kumar Tandon, Member, Prasar Bharati Board to review the existing guidelines of Journalists Welfare Scheme and to make appropriate recommendations.**

**(c) The committee has made various suggestions, including on the financial assistance for journalists in case of extreme hardship.**